

Annexure – 4													
Name of the Corporate Debtor : Kamachi Steels Private Limited													
Date of commencement of CIRP: 15.10.2025 (Order Published on 16.10.2025)													
List of creditors as on: 19.08.2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Prudent ARC Ltd (Acting in its capacity as a trustee of Prudent Trust 60/22)	07/11/2025	8,137,688,826	8,137,688,826	Against Corporate Guarnatee	8,137,688,826	no	49.42	0	0	0	0	Claim Against Corporate Guarantee Given by the CD
2	Punjab National Bank	29/11/2025	6,387,904,483	6,387,904,483	Against Corporate Guarnatee	6,387,904,483	no	38.80	0	0	0	0	Claim Against Corporate Guarantee Given by the CD
3	Canara Bank	04/02/2026	1,939,723,161	1,939,723,161	Against Corporate Guarnatee	1,939,723,161	no	11.78	0	0	0	0	Claim Against Corporate Guarantee Given by the CD
	Total		16,465,316,470	16,465,316,470		16,465,316,470		100.00					